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O.A.NO.619 OF 2005

ORDER DATED 11.10.06

The case of the Applicant is that he was appointed as C.G.II at Doordarshan Kendra, Cuttack on 11.8.1983 and continued as such till 29.8.91. And when he was promoted as U.D.C., he was transferred to A.I.R, Sambalpur. He made a representation stating that he may be transferred to any place nearer to his native place. By order dated 4.7.2001, he was transferred to Doordarshan Kendra, Bhubaneswar. Thereafter he was transferred from Bhubaneswar to DDK, maintainance Centre, Jeypore which is the subject matter of challenge in this Original Application.

2. Heard the Ld.Counsel for both the parties and perused the materials placed on record.

3. Ld.Counsel for the applicant prays for issuance of stay order against the transfer order under Annexure-A/1. And he submitted representation dated 16.2.06 by exercising his options for transfer to the following places vide Annexure-A/4.

- ‘ 1) The D.M.C., Keonjhar(1st choice)
- 2) The A.I.R., Baripada(2nd choice)
- 3) The A.I.R., Cuttack(3rd choice)’

4. As per transfer guidelines every employee will be posted to a category ‘C’ station at least once during his service. Applicant has joined Jeypore which is a ‘C’ category station and his first option is also coming under ‘C’ category. Since his 2nd and 3rd options(i.e. Baripada and Cuttack) do not come into “C” category, if he prefers any fresh option out of ‘C’ category, in that case it would be open to the Res.No.1 to consider his case.

5. The O.A. is disposed of accordingly.

6. Copies of this order be given to the Counsel for both the parties.

31/10/06
MEMBER(ADMN.)